

Disinvestment of IA

3485. SHRI SURESH KALMADI:
SHRIMATI AMBIKA SONI:

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether it is a fact that Government have dropped their plans for disinvestment in Indian Airlines;

(b) if so, whether Government are contemplating pumping in Rs. 5,000 crore to be invested in next five years; and

(c) if so, the details thereof?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):

(a) No, Sir.

(b) and (c) Do not arise in view of reply to (a) above.

Pricing of shares in MUL

3486. SHRI GHULAM NABIAZAD:
DR. T. SUBBARAMI REDDY:

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether Suzuki Motor Corporation of Japan and Government have finalised the pricing of the shares for proposed rights issue in their joint venture Maruti Udyog Limited;

(b) if so, the agreement reached between the two countries; and

(c) by when the agreement is likely to be implemented?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):

(a) No, Sir.

(b) and (c) In view of reply to (a) above, do not arise.

Identification of PSUs for non-disinvestment

3487. SHRI RAJNATH SINGH 'SURYA': Will the Minister of DISINVESTMENT be pleased to state:

(a) whether there are some PSUs which have been identified not to be disinvested;

(b) if so, the names of the PSUs; and

(c) the reasons therefor?